

1	2	3	4	5	6	7
Tripura		1(1997-2011)				
Uttar Pradesh	678	643	356	99	198	444
Uttaranchal	29	Nil	2	Nil	1	2
West Bengal	2	5		Nil	Nil	

**Protocol by ICLO to protect child rights**

†1826. SHRI KAPTAN SINGH SOLANKI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that the number of child labour has increased in the country during the last five years;
- (b) if so, the details thereof;
- (c) whether it is also a fact that a protocol has been formed by International Child Labour Organisation to protect the child rights;
- (d) if so, whether Government has approved it; and
- (e) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT I (SHRI MALLIKARJUN KHARGE): (a) and (b) As per Census 2001, there were 1.26 crore working children in the country in the age group of 5-14 which came down to 90.75 lakh as per National Sample Survey Organisation (NSSO) survey in 2004-05, which shows the decline trend.

(c) As per the information received from International Labour Organisation, ILO has not developed any protocol to protect child rights.

(d) and (e) In view of above question do not arise.

**Embezzlement in EPFO**

1827. SHRI SABIR ALI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has recently unearthed embezzlement to the tune of RS. 175 crores of Employees Provident Fund (EPF) amount;

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†Original notice of the question was received in Hindi.